

SPECIAL BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/261(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS LEONIDS VISION PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. S.K Tiwari, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for ROC WB seeks two weeks' time to file service affidavit.
3. Time is allowed.
4. Post this matter on **07/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**